

**Central Administrative Tribunal
Principal Bench**

OA No. 4352/2015

New Delhi, this the 27th day of September, 2017

**Hon'ble Mr.V.Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Uma Kant, aged 37 years,
S/o Sh. Rajvir Sharma,
Working as Lab. Attendant, in AIIMS, New Delhi.
r/o H.No.814B, Gali No.14, Block-L ist,
Sangam Vihar, New Delhi.
2. Shailendra Kumar, aged 38 years,
S/o Sh. Ram Kumar,
Working as Lab. Attendant, in AIIMS, New Delhi
r/o H.No.156, Old Block-12, Tyagraj nagar,
Near Jaganath mandir, New Delhi-3.
3. Naresh Kumar, aged 41 years,
s/o Sh. Khushi Ram,
working as Lab. Attendant, in AIIMS, New Delhi
r/o 21/1B Sindhu Farm Road, Mithapur,
Badarpur, New Delhi-44.
4. Vijay Kumar Sharma, aged 38 years,
s/o sh. Shiv Kumar Sharma,
working as Lab. Attendant, in AIIMS, New Delhi,
r/o R-Estn.6A, Vani Vihar, Uttam Nagar,
New Delhi.
5. Sanjeev Negi, aged 39 years,
s/o Sh. Bachan Singh Negi,
working as Date Entry Operator in AIIMS, New Delhi,
r/o H.No.270, Sector 2E, Vasundhara,
Ghaziabad (UP).

... Applicants

(By Advocate: Ms. Sonika for Shri Yogesh Sharma)

Versus

1. All India Institute of Medical Sciences (AIIMS),
Through its' Director, Ansari Nagar,
New Delhi-110029.

2. The Administrative Officer,
Recruitment Cell,
All India Institute of Medical Sciences,
Ansari Nagar,
New Delhi-110029.

... Respondents

(By Advocate : Shri R.K. Gupta)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned proxy counsel for applicants submits that the reliefs claimed by the applicants in the OA have been mostly granted. Accordingly, the OA is disposed of as no further orders are necessary. However, the applicants are at liberty to avail their remedies, in accordance with law, if they still have any other grievances. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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